



NATIONAL HUMAN RIGHTS COMMISSION

MANAV ADHIKAR BHAWAN,
C-Block, GPO Complex, INA, New Delhi-110023

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Educational Visits of NHRC by Universities & Colleges

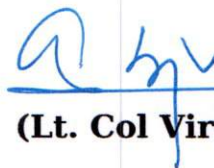
The National Human Rights Commission has been actively engaged in the field of protecting and upholding the human rights of people since its inception under the Protection of Human Rights Act 1993. The Act mandates the commission to spread human rights literacy among various sections of society and promote awareness of the safeguards available for the protection of these rights through publications, the media, seminars, and other available means. The commission has been spreading the ideas of Human Rights through various means of promotion such as organizing collaborative training programmes with various educational institutions, government administrative and training institutes, CSOs, and NGOs. In the series of this initiative, the commission also engages with the Educational Institutes to sensitize them about its mechanism of redressing of the grievances of the people whose human rights have been violated. The Educational visits are one of the opportunities for the students studying in the various colleges and universities of India to come to the NHRC and partake in the interactive sessions held by the NHRC.

2. In these educational visits, the NHRC officials, inform the students about the commission's role in shaping the Human Rights Framework in India for protection of the individual's Human Rights. This involves the briefing on the functioning of the mechanisms by which the human rights violations are taken into account, the manner in which the investigations are conducted in such cases of violation, and also the procedure for tracking and managing the complaints concerning the violation of human rights.

3. These visits provide an opportunity to the students to get update

about the recent initiatives by the NHRC, in terms of recent advisories or reports issued by the commission. The students also gain invaluable practical experience in the interactive sessions held by the senior officers of the commission. These sessions bridge the gap between the conceptual understanding and the practical exposure of human rights frameworks in India. Besides, the students from law or social sciences backgrounds, the students of other disciplines can be equally benefitted by these educational visits, giving them a Human Rights perspective in their social as well as professional endeavors.

4. For availing this opportunity of educational visits at NHRC the interested Universities and Colleges (covered under section 2 (f) and 12 (B) of the UGC Act 1956) may apply for the educational visits at NHRC through the application portal available at the NHRC website.



(Lt. Col Virender Singh)

Director, NHRC